



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 186/16	TP 75/17	Hearing	433€	Rishiroop Ltd. Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
85	GAWRY COOTAIAT 9700648657	PETITIONER	
	Amrutha Vashini M.C JSM Law Partners 080 - 22262244	Respondent	

Counsel for petitioner is present. Counsel for respondent is also present. She requested time to file objections. Counsel for petitioner is directed to serve copy of the petition on the counsel for respondent who has to file objections till 28.08.2017.

List it on 28.08.2017.


MEMBER (J)


MEMBER (T)